



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,13th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
10	WP(C)/3712/2021 FIXED	ANGURA BEGUM LASKAR @ AMGURA BEGUM AND 5 ORS <b>Versus</b> THE PUNJAB NATIONAL BANK AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, PNB
<b>ADMISSION</b>				
11	WA/97/2021 FIXED	RAKESH KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R M CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL SIT AFTER RISING OF THE LARGER BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DETENTION</u></b>				
16	I.A.(Civil)/1205/2021 B/O in WP(C)/2728/2021	SADEK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/2728/2021	SADEK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR. I KALITA MR. K P PATHAK MR. D GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/1725/2021 WITH LCR, WP(C)1876/2019(D/O) FIXED	SAFAR ALI @ SABAR ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> I.A.(Civil)/1116/2021 in WP(C)/1725/2021	SAFAR ALI @ SABAR ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. N UDDIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**ITEM NO. 11 WILL BE TAKEN UP  
THROUGH PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
12	I.A.(CrI.)/314/2021 B/O in CRL.A(J)/103/2019 <b>WITH</b> CRL.A(J)/103/2019	RAJU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A H ALAMGIR	PP, ASSAM
		RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MS. BARNALI CHOUHURY, AMICUS CURIAE MR. A H ALAMGIR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>WITHDRAWAL</u></b>				
43	Bail Appln./1690/2021 B/O	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS M N KHAN	MR. M AHMED PP, ASSAM
<b><u>MOTION (BA)</u></b>				
44	Bail Appln./1929/2021 B/O	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI Q A AKHTAR MS. A ROY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
45	AB/2013/2021 FIXED	RAGHUBIR SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
46	<b>WITH</b> AB/2038/2021	ROSHAN CHAND AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANAR	PP, ASSAM
<b><u>ORDERS</u></b>				
47	CrI.Pet./321/2021 FIXED	LEONARD KHANNA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	MR. S K JAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
25	WP(C)/3702/2021 B/O	ABDUL HAI ALHADI <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL (BTC) AND 4 ORS	MR. M A SHEIKH MR. M HUSSAIN MS F INTAZ	SC, SEC. EDU. SC, BTC
26	WP(C)/3704/2021 B/O	FORMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ALI MR. Y ALI	SC, ELEM. EDU
27	WP(C)/3816/2021 B/O	RAMEN KR SAUKIA AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHETRY MR B CHOUDHURY MS. N SHYAMAL MR N K PHUKAN	SC, SEC. EDU. SC, FINANCE
28	WP(C)/3817/2021 B/O	HIMAN JYOTI BHUYAN AND 89 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 13/08/2021

- 1) MR. L P SHARMA 12-07-2021 To 08-10-2021
- 2) MS. D GHOSH 11-08-2021 To 16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 09-08-2021 TO 13-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
26	WP(C)/3713/2021 FIXED	KANTA RAM MILI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. C GOSWAMI	ASSTT.S.G.I.
27	WP(C)/3715/2021 FIXED	DHARAM NATH GIRI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR H J SAIKIA	ASSTT.S.G.I.
28	WP(C)/3795/2021 B/O	SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, PNRD
29	WP(C)/3798/2021 B/O	SWAHANAZ YASMIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
30	WP(C)/3804/2021 B/O	MEGHNAD NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, FOREST
31	WP(C)/3809/2021 B/O	SACHIN GOALA AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MD H R AHMED	ASSTT.S.G.I.
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
32	I.A.(Civil)/1219/2021 B/O in Cont.Cas(C)/657/2019 <b>WITH</b> Cont.Cas(C)/657/2019	BHAGIRATHI KAIRI <b>Versus</b> J.B.EKKA , IAS AND 2 ORS.  BHAGIRATHI KAIRI <b>Versus</b> J.B.EKKA AND ANR.	MR. A H M R CHOUDHURY   MR. A H M R CHOUDHURY	MR. M NATH   SC, PNRD MR. M NATH MR. M NATH MR. A ROY MR. A ROY MR. A BHATTACHARJEE MR. A BHATTACHARJEE



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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
35	Cont.Cas(C)/249/2021 B/O	SALINA LOHAR @ SALIMA LOHAR AND 4 ORS. <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	
36	WP(C)/3458/2021 FIXED	NAREN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
37	WP(C)/3585/2021 FIXED	PURUSHOTTAM LALL BASUDEO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE
38	WP(C)/3800/2021 B/O	RUPESH NOMASUDRA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	DR. B AHMED MR. N HAQUE MR. A S TAPADER	SC, CO OP
39	WP(C)/3801/2021 B/O	M/S VCCL-STROYPROEKT (JV) AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR A BHATRA	SC, NF RLY
40	WP(C)/3802/2021 B/O	ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR	GA, ASSAM SC, REVENUE
41	WP(C)/3813/2021 CAVT. NO.04952/021, B/O	JATIN SAIKIA <b>Versus</b> THE STATE OF ASSAM 7 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, PNRD GA, ASSAM MS D BORGHAIN MR. P GOHAIN FOR CAVEATOR
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
42	I.A.(Civil)/1199/2021 FIXED in Cont.Cas(C)/226/2021	PARESH CH. HALOI <b>Versus</b> SURESH MARPHU AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	

**WITH**  
Cont.Cas(C)/226/2021

PARESH CH. HALOI  
**Versus**  
SURESH MARPHU AND ANR.

MR. J I BORBHUIYA  
MS F BEGUM  
MR. L MOHAN  
MRS. K H CHOUDHURY  
MR S PAUL

**ORDERS**

43 I.A.(Civil)/1204/2021  
B/O  
**in** WP(C)/3195/2021

ANJUMA AHMED  
**Versus**  
THE STATE OF ASSAM AND 14 ORS.

MR. A CHAMUAH  
MR. P K BHUYAN

SC, PNRD  
GA, ASSAM  
MR. S K GHOSH  
MR. S D ROY

**WITH**  
WP(C)/3195/2021  
CAVT. NO. 04232/021,

ANJUMA AHMED  
**Versus**  
THE STATE OF ASSAM AND 14 ORS.

MR. A CHAMUAH  
MR. P K BHUYAN

SC, PNRD  
GA, ASSAM  
MR. S K GHOSH  
MR. S D ROY  
FOR CAVEATOR

44 **WITH**  
WP(C)/3252/2021  
CAVT. NO. 04562/021,

ANJUMA AHMED  
**Versus**  
THE STATE OF ASSAM AND 14 ORS

MR. A CHAMUAH  
MR. P K BHUYAN

SC, PNRD  
GA, ASSAM  
N CHAUDHURY  
FOR CAVEATOR

**WITH**  
I.A.(Civil)/1203/2021  
**in** WP(C)/3252/2021

ANJUMA AHMED  
**Versus**  
THE STATE OF ASSAM AND 14 ORS.

MR. A CHAMUAH  
MR. P K BHUYAN

SC, PNRD  
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
52	AB/1732/2021 B/O	NURUL HUDA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM	PP, ASSAM
<b>MOTION</b>				
53	AB/2299/2021 B/O	AMIT KHETAWAT @ RAJ KHETAWAT <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. D BORA MR N MUHTARIM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
54	Bail Appln./1443/2021 FIXED	RAMAVTAR MANIHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA	PP, ASSAM
55	Bail Appln./1607/2021 FIXED	BILLAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
56	Bail Appln./1623/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	UTSAV KADAM <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S C KEYAL MR R K MOUR MS G HAZARIKA MISS P DAS	MS. S SARMA PP, ASSAM
57	Bail Appln./1717/2021 FIXED	BANU KAUR @ LOMBI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
26	WP(C)/1899/2014 (BY SLIP)	MRS. ANOWARA BEGUM and 8 ORS <b>Versus</b> THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR I AHMED MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
	<b>WITH</b>			
27	WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
	<b>WITH</b>			
	I.A./1436/2015 <b>in</b> WP(C)/2635/2013	NARAYAN DAS and ORS. <b>Versus</b> ALL ASSAM SUPERVISORS ASSOCIATION ICDS	MR.R ISLAM	MR.B K SHARMA MR.M SARANIA SC, SOCIAL WELFARE
	<b>WITH</b>			
28	WP(C)/23/2014	MRS. ANOWARA BEGUM and 4 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,13th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 09-08-2021  
TO 13-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
35	Bail Appln./1635/2021 WITH SCANNED COPY OF CASE DIARY, B/O	PRADIP CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR. S KAUR	PP, ASSAM
36	Bail Appln./1781/2021 WITH SCANNED COPY OF CASE DIARY, B/O	MD. JEHERUL HAQUE @ BIPUL <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. S KAUR	PP, ASSAM
<b>MOTION (BA)</b>				
37	Bail Appln./1922/2021 B/O	NOBJESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. M R CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
38	AB/2336/2021 B/O	MIRAJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH MS. S SAIKIA	PP, ASSAM
39	WP(C)/3737/2021 FIXED	MCLEOD RUSSEL (INDIA) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MS. N UPADHYAY MR. A I Ali MR A BHUYAN	SR. GA, ASSAM
<b>ADMISSION</b>				
40	WP(C)/324/2021 FIXED	RANJIT BISWAS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. JUNM LASKAR MR. P N GOSWAMI MR. K P PATHAK	GA, ASSAM SC, WPT AND BC
<b>ORDERS</b>				
41	WP(C)/2699/2021 FIXED	RAJ KUMAR BAJAJ <b>Versus</b> STRESSED ASSETS STABILIZATION FUND AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. R J DAS



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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,13th August 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 17**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
16	Bail Appln./1785/2021 FIXED	BIKASH BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR A TALUKDAR MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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Web:www.ghconline.gov.in

**[ For Friday,13th August 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
16	I.A.(CrI.)/501/2020 AB 2015/2020(D/O), WITH OFFICE NOTE in AB/2015/2020	KH ABDUL GOFUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. R MOMTAZ MR. A ALAMGEER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021